

SECTION XI LISTED ON : 02.11.2015
IN THE SUPREME COURT OF INDIA COURT NO. 6
CIVIL APPELLATE JURISDICTION ITEM NO. 51

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14074 OF 2014
WITH PRAYER FOR INTERIM RELIEF

BACHAN SINGH JUNIOR HIGH SCHOOL AND ANR. ...PETITIONER(S)

VERSUS

GRAM SABHA, SAIDAPUR (U.P.) & ORS. ...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 18.09.2015 with an office report dated 09.07.2015, when the Court was pleased to pass the following order:

“List after two weeks. Rejoinder affidavit may be filed by learned counsel for the petitioner, in the meanwhile.”

It is submitted that no Rejoinder Affidavit has been filed so far.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 29th day of October, 2015.

ASSISTANT REGISTRAR

Copy to:
Mr. Vivek Gupta, Advocate
Mr. A.K. Prasad, Advocate
Mr. Sunny Choudhary, Advocate

ASSISTANT REGISTRAR